GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION No. 644

Answered on Monday, July 24, 2023/Sravana 2, 1945 (Saka)

PRADHAN MANTRI MUDRA YOJANA

644. SHRI BRIJENDRA SINGH:

Will the Minister of **FINANCE** be pleased to state:

- (a) the targets fixed under the Pradhan Mantri Mudra Yojana during each of the last four financial years, Statewise;;
- (b) whether the Government has been successful in achieving the targets under the said Yojana;
- (c) if so, the details thereof, if not, the reasons therefor; and
- (d) the amount of affordable credit that has been provided to micro and small enterprises under the Pradhan Mantri Mudra Yojana in Haryana, district-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Dr. BHAGWAT KARAD)

(a) to (c) Under Pradhan Mantri Mudra Yojana (PMMY), the Government allocates annual target to Member Lending Institutions (MLIs). MLIs in turn fix their respective State-wise target according to potential of the area, their presence and other related parameters.

Target Vs Achievement under PMMY is as below:

PMMY - Target vs Achievement				
(Amounts in Rs. Crore)				
Financial Year	Target	Achievement		
2019-20	3,25,000	3,37,465		
2020-21	3,50,000	3,21,759		
2021-22	3,00,000	3,39,110		
2022-23	4,00,000	4,50,423		

The national level targets under the Scheme have consistently been met since inception of the Scheme, except for FY 2020-21 due to COVID-19 pandemic.

(d) The amount of affordable credit provided under Pradhan Mantri Mudra Yojana in Haryana is as under:

		(Amount in Rs. Crore)
State Name	No. of A/Cs	Amount
Haryana	79,64,613*	55,913

* Cumulative from 08.04.2015 to 30.06.2023

District-wise data is placed at Annexure I.

Annexure I as referred to in Part (d) of Lok Sabha Unstarred Ques. No. 644 for reply on 24.07.2023 Annexure I

Pradhan Mantri Mudra Yojana (PMMY) - District-wise data for Haryana

(Amount in Rs. Crore)

Sr No	Name of District*	Cumulative - (From 01.04.2016 to 30.06.2023)		
		No. of Loan A/Cs	Sanctioned Amount	
1	Ambala	4,65,594	3,044.36	
2	Bhiwani	3,96,407	2,172.93	
3	Charki Dadri	44,374	302.43	
4	Faridabad	2,34,244	3,136.09	
5	Fatehabad	3,33,547	1,686.45	
6	Gurgaon	3,18,088	3,816.79	
7	Hisar	4,69,437	3,396.93	
8	Jhajjar	1,52,032	1,207.30	
9	Jind	4,21,399	2,345.38	
10	Kaithal	2,57,375	1,592.83	
11	Karnal	6,38,006	4,062.48	
12	Kurukshetra	3,59,859	2,204.68	
13	Mahendragarh	2,88,784	1,650.32	
14	Mewat	17,724	294.66	
15	Palwal	1,90,446	1,011.91	
16	Panchkula	54,110	1,086.54	
17	Panipat	3,47,103	2,683.35	
18	Rewari	3,23,921	1,903.71	
19	Rohtak	2,32,544	1,870.27	
20	Sirsa	5,54,303	2,827.38	
21	Sonipat	2,62,683	2,021.31	
22	Yamunanagar	3,29,057	2,401.35	
23	Other #	5,28,041	5,934.36	
	Total	72,19,078	52,654	

District-wise data of some of the NBFCs/ MFIs is not available

* Total number of loan accounts is 79,64,613 and total sanctioned amount is Rs.55,913 crore since inception of the Scheme.However, districtwise data is available w.e.f. 01.04.2016. Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal
